

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 922 of 2019
IN
DFR No. 889 of 2019

Dated : 09th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

KSK Mahanadi Power Company Limited **Appellant(s)**
Versus
Tamil Nadu Generation & Distribution Corporation Limited **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Amal Nair
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents on IA No.922 of 2019 (*delay in filing*) as well as on the main Appeal returnable on 28.05.2019. Dasti, in addition, is also permitted.

List the matter on **28.05.2019**.

(S.D. Dubey)
Technical Member

Pr/pk

(Justice Manjula Chellur)
Chairperson